

*[English]***Committee to Review JMU Affairs**

4008. SHRI SRIBALLAV PANIGRAHI:
Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether a Committee has been set up by the Government to review the entire affairs of Jamia Millia Islamia University;

(b) if so, the details thereof including the terms of reference;

(c) whether the Committee has submitted its report;

(d) if so, the details of its findings ; and

(e) the steps proposed to be taken by the Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE (KUMARI SELJA): (a) to (e). Government has kept itself abreast of recent developments in Jamia Millia Islamia. With a view to making an objective assessment of the situation in the University and to advise Government in the matter, a Group consisting of five Eminent Persons was constituted by this Department of June 8, 1992 in consultation with all concerned including the University authorities. The Group held its first second meetings at New Delhi on June 24, 1992 and July 20-22, 1992 respectively. The Group is scheduled to meet again shortly.

Smuggling of Forest Wealth in Tripura

4009. SHRI SAIFUDDIN CHOUDHURY:
Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether any direction was given to

the Chief Conservator of Forest (Central) North Eastern Zone to investigate into the alleged illegal smuggling of forest wealth in Tripura;

(b) if so, the outcome of the investigation; and

(c) if so, the action taken by the Union Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) to (c). The Chief Conservator of Forests (Central), North-eastern Zone, was directed to investigate into the alleged illegal smuggling of forest wealth in Tripura. After receipt of an interim report, the Principal Secretary (Forests), Government of Tripura, has been asked to send a report on steps proposed by the State Government to combat smuggling of timber from the State. The reply of the State Government is still awaited.

*[Translation]***Executive Council of Indian School of Mines**

4011. SHRI LALIT ORAON:
SHRI RAMDEW RAM:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the criteria for nomination of members of the Executive Council of Indian School of Mines, Dhanbad;

(b) the particulars of the members of the present Council including their qualifications;

(c) whether there are some nominated persons against whom serious charges of corruption are pending and complaints filed in the local police station; and

(d) If so, the reasons for nominating such persons in the Council?

state:

DEPUTY MINISTER FOR EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (KUMARI SELJA): (a) and (b). The Indian School of Mines, Dhanbad is a Deemed University registered under the Societies Registration Act from 1967. The composition of the Executive Board of the School is as provided in the Memorandum of Association and Rules and Regulations of the School's Society. It includes nominees of Central Government, UGC, AICTE, academics and professionals.

(c) and (d). The Government have no information regarding such persons nominated on the Board against whom there are serious charges of corruption and cases are filed against them in the local police stations. The Rules and Regulations of the School's Society provide that a member of the Board ceases to be a member, if he is convicted of a criminal offence involving moral turpitude.

Production of Sugar in Mills or Sugar Co-operative Societies

4012. SHRI CHHEDI PASWAN:
SHRI MOHAMMAD ALI
ASHRAF FATMI:

Will the Minister of FOOD be pleased to

(a) whether the production of sugar in the mills of Sugar Co-operative Societies is less during 1991-92 as compared to the last year;

(b) if so, the reasons therefor;

(c) the steps taken by the Government to achieve the target during the current year; and

(d) the total sugar produced by such mills during the last three years, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS & PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): (a) No, Sir. Co-operative Sugar Mills produced 76.23 lakh tonnes (Provisional) of sugar upto 30.6.1992, as against 71.41 lakh tonnes produced during last sugar year upto 30.6.1991.

(b) and (c). Do not arise.

(d) A statement showing State-wise production during the last three sugar years by co-operative sugar mills is attached.